

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT THE HONOURABLE MR. JUSTICE ASHOK MENON

FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

UNNUMBERED SP.JC OF 2020 [F.NO.17568/2020]

APPLICANT:

S.EUGINE S/O SIMON, SERANG OF THE INDIAN FV ST. ANTONY
(IND-KL-04-MM-1773), 8/6, PILLAITHOPPU, MELATHURAI,
KANIYAKUMARI DISTRICT, TAMIL NADU, PINCODE 629 202

BY ADVOCATES

SOMAN P. PAUL, YASH THOMAS MANNULLY, G. SANTHOSH KUMAR &
NISHY THOMAS MANNULLY JUSTITIA,
ADVOCATES, JOS RAPHAEL BUILDING,
SYRIAN CHURCH ROAD, COCHIN - 682031.

RESPONDENTS:

1. M.V. AMBER L (IMO 9200354; MMSI 636019839; CALL SIGN D5WK3)
A FOREIGN FLAG VESSEL, FLYING THE FLAG OF LIBERIA ALONG
WITH HER HULL, ENGINES, MACHINERY, BOATS, APPAREL AND OTHER
PARAPHERNALIA REPRESENTED BY THE MASTER, PRESENTLY BERTHED
WITHIN KANDLA PORT LIMITS, DEENDAYAL PORT TRUST,
GANDHIDHAM, KUTCH - 370 201, GUJARAT, INDIA.
2. AVENIO MARITIME SA (IMO COMPANY NO 5700142), CARE OF KRLOG
SHIPPING CO LTD., 7 MAROUSI, 151 25 ATHENS, GREECE; OWNER
OF M.V. AMBER L (IMO 9200354; MMSI 636019839; CALL SIGN
D5WK3) A FOREIGN FLAG VESSEL, FLYING THE FLAG OF LIBERIA
REPRESENTED BY THE MASTER, PRESENTLY BERTHED WITHIN KANDLA
PORT LIMITS, DEENDAYAL PORT TRUST, GANDHIDHAM, KUTCH -
370 201, GUJARAT, INDIA.
3. LONDON P & I CLUB, A BILLBROUGH & COMPANY LIMITED,
50 LEMAN STREET, LONDON E1 8HQ, UNITED KINGDOM REPRESENTED
BY ITS INDIAN AGENT J. M. BAXI & CO, W. ISLAND,
SUBRAMANIAN ROAD, COCHIN- 682003
4. MERCANTILE MARINE DEPARTMENT - KOCHI REPRESENTED BY THE
PRINCIPAL OFFICER, W.ISLAND, COCHIN -682003, KERALA STATE
5. DIRECTOR GENERAL OF SHIPPING DIRECTORATE GENERAL OF
SHIPPING, BETA BUILDING, 9 TH FLOOR, I-THINK TECHNO CAMPUS,
KANJURMARG (EAST), MUMBAI - 400 042.

6. DISTRICT COLLECTOR, ERNAKULAM DISTRICT, COLLECTORATE,
KAKKANAD - 682030
7. THE DEPUTY CONSERVATOR, COCHIN PORT,
W. ISLAND, COCHIN - 682 003.
8. THE DEPUTY CONSERVATOR, KANDLA PORT,
DEENDAYAL PORT TRUST, GANDHIDHAM,
KUTCH - 370 201, GUJARAT.

SMT.DIVYA C. BALAN, GOVERNMENT PLEADER

THIS UNNUMBERED SP.JC HAVING COME UP FOR ORDERS ON 08.05.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ASHOK MENON, J.

UNNUMBERED SP.JC OF 2020 (F.NO.17568/2020)

Dated this the 8th day of May, 2020

ORDER

Take the matter on file. Post on 18.05.2020

**ASHOK MENON
JUDGE**

rmm